

- i. **Group on Agriculture Production** chaired by Chief Minister of Haryana and Chief Ministers of Punjab, West Bengal and Bihar as members.
- ii. **Group on Consumer Affairs** chaired by Chief Minister of Gujarat and Chief Ministers of Andhra Pradesh, Maharashtra and Tamil Nadu as members.
- iii. **Group on Food and Public Distribution** chaired by Deputy Chairman, Planning Commission and Chief Ministers of Chhattisgarh, Assam and Chairman, Economic Advisory Council to Prime Minister as members.

The working group will be serviced by the Departments concerned and would present their recommendations to the Core Group in two months.

#### Putting pan under scrutiny

2629. PROF. ALKA BALRAM KSHATRIYA : Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Income Tax Returns filed by Executive Apartment Pvt. Ltd. with PAN No. AAACE6184E for the years 2002 onwards to 2006 have been put under scrutiny by the Income Tax authorities Circle II, New Delhi-2;

(b) the details of expenditure incurred that have been disclosed before the Assessing Authorities by the said Company in refurbishing the Sarva Priya Club;

(c) whether the Commissioner, CIC on 2nd June, 2009 during the hearing of RTI proceedings on the said issue had also given certain directions to the Dy. Commissioner Income Tax; and

(d) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM) :

(a) Yes Sir. Income tax returns for AY 2004-05 & 2005-06 filed by Executive Apartment Pvt. Ltd. have been the subject matter of scrutiny by the Income Tax Department.

(b) The detail of amount spent on Sarva Priya Club as per reply submitted by Executive Apartment Pvt. Ltd. are as under :

	AY 2004-05	2005-06
(a) Operation expenses	Rs. 1,24,90,011.97/-	Rs. 257,50,035/-
(b) Furnishing & Interior	Rs. 2,06,69,105/-	Rs. 12,23,812/-
(c) Equipment/Electrical equipment	Rs. 1,66,83,312.17/-	Rs. 60,14,230/-
(d) Furnishing & Fixture		Rs. 21,31,201/-
(e) Crockery & Cutlery	Rs. 4,19,042.48	Rs. 3,90,425/-
<b>TOTAL</b>	<b>Rs. 5,02,61,471.62</b>	<b>Rs. 3,55,09,705/-</b>

(c) Yes Sir.

(d) The direction given by the Hon'ble Commissioner, CIC are as under :

"The CPIO is hereby directed to inform the appellant about the broad outcome of the investigation after the conclusion thereof."

#### **Co-operative Banks**

2630. SHRIMATI T. RATNA BAI :

SHRI MOHD. ALI KHAN :

Will the Minister of FINANCE be pleased to state:

(a) whether the Co-operative banks have vital role in financial inclusion;

(b) if so, the details thereof; and

(c) the views of the States in this regard for the remaining Eleventh Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA) : (a) to (c) As per the Committee on Financial Inclusion (Dr. Rangarajan Committee) the short term cooperative credit structure has nearly 1.25 lakh outlets spread throughout the length and breadth of the country. Located in rural areas, these units have a better knowledge of their existing and potential clients. Further, Know of Your Customer (KYC), guidelines will be easier to comply with.

As per the recommendations of Rangarajan Committee report, Reserve Bank of India has issued instructions that Primary Agricultural Credit Societies (PACS) can be appointed as Business Correspondents by banks for promoting financial inclusion. Besides, Cooperatives can adopt group approach for financing excluded groups in which community based organisations such as joint liability groups will provide some degree of mutual guarantee to enable its members to access credit. National Bank for Agriculture and Rural Development (NABARD) has already circulated the guidelines on Self Help Groups to the Cooperatives.

Based on the recommendations of the report of the Committee on Financial Inclusion, Government of India created the Financial Inclusion Fund and Financial Inclusion Technology Fund in NABARD. The Cooperative Banks have been advised that they are eligible institutions to access these funds for financial inclusion.

#### **Multiple mortgaging of property by builders**

2631. SHRI KAMAL AKHTAR :

SHRI NAND KISHORE YADAV :

Will the Minister of FINANCE be pleased to state: